

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:3559
ANSWERED ON:04.08.2014
EXPORT OF STEEL
Raghavan Shri M. K.

Will the Minister of STEEL be pleased to state:

- (a) the quantity of steel being exported and the revenue earned therefrom during each of the last three years and the current year, country-wise;
- (b) whether the export oriented policy of steel is the primary cause for escalation of steel prices in the domestic market; and
- (c) if so, the details thereof and the corrective measures taken by the Government to bring down the prices?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

(a) The data regarding country wise export of steel (alloy, non-alloy and semis) for the last three years and the current year is given in Annexure.

The revenue earned through exports of alloy, non-alloy and semis for the last three years is as shown below:

2011-12:- Rs.21946.00 crores
2012-13:- Rs.26911.54 crores
2013-14:- Rs.29993.66 crores.
April,2014- Rs.7971.13 crores.
June, 2014:-

Source: JPC provisional

(b) No, Madam. There is no export oriented steel policy.

(c) As the prices are essentially market driven, the Government has no role in fixation of prices. However, the Government has taken the following corrective measures:-

i) An Inter Ministerial Group (IMG) has been set in the Ministry of Steel for effective coordination and expediting implementation of various investment projects in the steel sector.

ii) A Project Monitoring Group (PMG) has been constituted under the Cabinet Secretariat to fast track various clearances / resolution of issues delaying the investments of Rs. 1000 crores or more in the manufacturing / infrastructure sector including the steel sector.

iii) To increase domestic value addition and improve iron ore availability for domestic steel industry at reasonable prices, duty on export of iron ore has been increased to 30%. Recently, the Government has imposed export duty @ 5% ad-valorem on export of iron ore pellets.

iv) Import of critical raw materials for steel industry such as coking coal, non-coking coal, scrap etc. are subject to zero or very low levels of customs duty.

v) The Ministry of Steel routinely consults the industry to be apprised of the constraints to growth and recommends necessary corrective measures to other concerned ministries.